

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar.)

Subject: Recruitment of District Judges (Direct Quota) in pursuance to Advertisement Notification No. 1160/GS dated 05.11.2018.

Ref: Notification No. 1160/GS dated 05.11.2018 read with Notifications No. 1623 dated 22.03.2019 & 12 dated 18.04.2019.

NOTIFICATION

No: 446

Dated: 16/07/2019

As per the law laid down by the Hon'ble Supreme Court of India in case titled Deepak Aggarwal Vs Keshav Kaushik and Ors (AIR 2013 SC 1190) read with Order dated 10.05.2019 passed by the Hon'ble Supreme Court in Special Leave to Appeal No. 14156/2015 titled Dheeraj Mor Vs Hon'ble High Court of Delhi and Ors. and Rule 5(2) (b) of the J&K Higher Judicial Service Rules, 2009, a person, in order to be eligible for being considered to the post of District Judge by direct recruitment, must have been a practising advocate on the date of receipt of his application.

Accordingly, the application forms of below mentioned applicants, who have applied for the posts of District Judges (Direct Quota) in pursuance to the Notification No. 1160/GS dated 05.11.2018, stand rejected for the reasons mentioned in the "Remarks" column given below:-

S.No	Name of the Candidate Sh./Ms.	Parentage /Address	Remarks
1.	Fayaz Ahmad Qureshi	Ab. Majid Qureshi R/o Kandi, Karnah Kupwara.	The applicant is a serving Judicial officer.
2.	Feroz Ah. Khan	Mohd. Khasru Khan R/o Awantipora, Pulwama.	--Do--
3.	Sheikh Gowher Hussain	Mohammad Yousuf Sheikh R/o Gudder, Kulgam	--Do--
4.	Mir Sayeem Qayoom	Mir Abdul Qayoom R/o Karnah, Kupwara	--Do-
5.	Adil Mushtaq	Mushtaq Ahmad Banday R/o Zakura, Srinagar	--Do-
6.	Faizan ul Haq Iqbal	M.M Iqbal R/o Nowgam, Srinagar.	--Do--
7.	Iqbal Ahmad Akhoon	Iqbal Qadir Akhoon R/o Gurez, Bandipora	--Do--

8.	Tabasum	Gh. Hassan Wani R/o Shutloo, Baramula	--Do--
9.	Rafia Hassan	Gh. Hassan Khaki R/o Azadpora, Anantnag	--Do--
10.	Tabasum Qadir Parray	Abdul Qadir Parray R/o Sanatnagar, Srinagar	--Do--
11.	Mehreen Mushtaq	Mushtaq Ahmad Malik R/o Gundihadow, Shopian	--Do--
12.	Mir Wajahat	Ab. Salam Mir R/o Doru Shahabad, Anantnag.	--Do--
13.	Jahangir Ahmad Bakshi	Ab. Rashid Bakshi R/o Mattan, Anantnag	--Do--
14.	Javid Ahmad Pary	Gh Ahmad Pary R/o Hardushora, Parry Mohalla, Teh Kunzer Distt. Baramulla	--Do--
15.	Sajad Ur Rehman	Abdil Rehman Dar R/o Hyderpora, Rehmatabad, Distt. Srinagar	--Do--
16.	Parvaiz Iqbal	Hassan Ud Din Sheikh R/o Samote Tehsil Surankote Distt Poonch.	--Do--
17.	Mirza Zahid Khalil	Mirza Mohammad Khalil R/o Mirza Mohalla Tral.	The applicant is a serving Prosecuting Officer / Law Officer.
18.	Shahzad Ahmad Yattoo	Ab. Ahad Yattoo R/o Bonpora, Baramulla	--Do--
19.	Mohsin Ul Haque	Mohd. Rajab R/o Khanabal, Anantnag.	--Do--
20.	Mohd Yaseen Najar	Abdul Qudoos Najar R/o S.K Colony Distt. Anantnag	--Do--
21.	Syed Anwar Ahmad Rizvi	Syed Mohd Rizvi R/o Abitori Alamgarhi bazaar, Srinagar	--Do--
22.	Shazia Makhdoomi	Atiqullah Makhdoomi R/o Mitrigam Pulwama	The applicant is a serving Junior Assistant.
23.	Subaya Yasmeen	Master Ghulam Nabi R/o Umerabad Zainakot, Srinagar	The applicant is a serving Bench Secretary.
24.	Shabir Ahmad Dar	Gh Qadir Dar R/o Larve, Astan Mohalla, Kakapoar, Distt. Pulwama	The applicant is a serving Legal Assistant.
25.	Ab. Hameed Talee	Ab. Aziz Talee R/o Herpora, Pulwama	The experience certificate produced by the candidate does not depict that he was a practising Advocate as on date of application.
26.	Mudasir Maqbool	Mohd. Maqbool Bhat R/o Tral, Pulwama.	--Do--

27.	Swati Gupta	Kuldip Gupta R/o Gandhi Nagar, Jammu	The applicant is a serving Judicial Officer
28.	Imran Hussain Wani	Gh. Hassan Wani R/o Banihal, Ramban	--Do--
29.	Jeewan Kumar	Daram Chand R/o Nai Basti, Jammu.	--Do--
30.	Brij Raj Singh	Sh. Balwant Singh R/o Danni, Kathua	--Do--
31.	Shafeeq Ahmad	Qadir Ahmed Malik R/o Channi Himmat, Jammu	--Do--
32.	Geeta Kumari	Dharam Chand R/o New Plot, Jammu	--Do--
33.	Wajahat Hussain Qazmi	Mazkoor Hussain Qazmi R/o Surankote, Poonch	--Do--
34.	Munish Kumar Manhas	Lekh Raj Manhas R/o Bhaderwah, Doda	--Do--
35.	Raj Kumar	Jai Dev R/o Bani, Kathua	--Do--
36.	Mudasar Farooq	Mohd. Farooq R/o Gool, Ramban	--Do--
37.	Renu Dogra	Ramesh Chander R/o Pamposh Colony, Janipur, Jammu	--Do--
38.	Tabraiz Ahmad	Mohd. Sayeed R/o Manjakote, Rajouri	--Do--
39.	Pravin Pandoh	Dalip Kumar Pandoh R/o New Plots, Jammu	--Do--
40.	Sandeep Singh Sen	Roshan Lal Sen R/o Kuleed, Lachkhayana, Distt. Kishtwar.	--Do--
41.	Hasrat Parvaiz	Kabir Hussain Khan R/o Mendhar, Poonch	The applicant is a serving Prosecuting Officer / Law Officer
42.	Nadir Ali	Kurban Ali R/o Shinal Doda.	--Do--
43.	Kapil Verma	Dharam Chand R/o Nagrota, Jammu	--Do--
44.	Rahul Mahajan	Subash Chander Gupta R/o Vijaypur, Samba.	--Do--

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45.	Vijay Kumar Dogra	Vakil Dass, R/o Thaplal, Ramnagar, Distt. Udhampur	--Do--
46.	Amit Parkash Sehgal	Dhan Raj Segal, R/o Rakh Jadoge, teh. Batote Distt. Ramban	--Do--
47.	Kritika Badyal	Nitya Nand Badyal R/o Main Bazar, Katra.	The experience certificate produced by the candidate does not depict that she was a practising Advocate as on date of application.
48.	Khalid Mahmood Khan	Sher Dil Khan R/o Mendhar, Poonch	--Do--

By Order.

(Sanjay Dhan)
Registrar General
16/07/2019

No:- 9959-9/195
Copy to the :-

Dated:- 16/07/2019

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
4. Secretary to Hon'ble Mr. Justice Tashi Rabstan .
5. Secretary to Hon'ble Mr. Justice Sanjeev Kumar .
..... for information of their Lordships.
6. Registrar Vigilance High Court of J&K
7. Registrar Rules, High Court of J&K
8. Registrar Judicial, High Court Wing, Jammu /Srinagar
..... for information.
9. All Principal District and Sessions Judges for information and necessary action and with the request to paste the copy of this notification on the notice board of his office.
10. Director Information, J&K Srinagar with the request to get the notification published in the two English Daily Newspapers having wide circulation in Jammu and Kashmir Provinces as well as through print media.
11. CPC ,e-Courts, High Court of J&K, for uploading the same in the official Website of The Hon'ble High Court.

Registrar General
16/07/2019